

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.226  
CP 52 of 2019

**Proceedings under Section 241-242 & 244 of Co.Act, 2013**

**IN THE MATTER OF:**

Prakash Prahladbhai Gami

.....Applicant

V/s

Nilesh Prahladbhai Gami (Patel) & Ors

.....Respondent

**Order delivered on: 25/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the Respondent

: Mr. Monaal Davawala, Adv. for R-2 & 3

Mr. Bhavdutt Bhatt, Adv.

**ORDER**

List for further consideration on 06.09.2024

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**